

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 265/15/09]

Report (2007) of the Comptroller and Auditor General of India

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT ((SHRI SAUGATA RAY): Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. PA 17 of 2008) Union Government (Commercial) Public Sector Undertakings Implementation of Phase-I of Delhi Mass Rapid Transit System by the Delhi Metro Rail Corporation Limited (Performance Audit). [Placed in Library. See No. L.T. 325/15/09]

STATEMENTS BY MINISTER

**Status of implementation of recommendations contained in the One Hundred Eight-first Report of
Department-related Parliamentary Standing
Committee on Science and Technology**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to make a statement regarding status of implementation of recommendations contained in the One Hundred Eight-first Report of the Department-related Parliamentary Standing Committee on Science and Technology.

**Status of implementation of recommendations contained in the Two Hundred Report of Department-related Parliamentary Standing Committee on
Science and Technology**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to make a statement regarding status of implementation of recommendations contained in the Two Hundred Report of the Department-related Parliamentary Standing Committee on Science and Technology.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: The House is adjourned to meet tomorrow at 11.00 a.m.

The House then adjourned at three minutes past twelve of the clock till eleven of the clock on Friday, the 17th July, 2009.